

**LOK SABHA**

**BULLETIN-PART II**  
**(General Information relating to Parliamentary and other matters)**

**No. 854]**

**[Friday, October 4, 2024/ Asvina 12, 1946 (Saka)**

**No. 854**

**Privileges & Ethics Branch**

**Detention & Release of Shri Mohmad Haneefa**

The following communication dated 02.10.2024 from DCP, Outer North District, Delhi was received on 04.10.2024:-

“This is to inform that Shri Mohmad Haneefa, Hon'ble Member of Parliament (Lok Sabha) was detained u/s 65 of Delhi Police Act for the maintenance of law & order in public peace from Singhu border in the area of Outer North District, Delhi on 01 October 2024 at 11.00AM and was kept in detention at Utsav Sadan, PS Mukherjee Nagar, Delhi.

The Member was later released on 02.10.2024, at 10.00 PM from detention from Police Station Bawana, Delhi.”

**UTPAL KUMAR SINGH**  
**Secretary General**